

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Compensation Application (AT) No. 02 of 2020

IN

Competition Appeal (AT) No. 18 of 2020

In the matter of:

Venkateswara Agencies

....Appellant

Vs.

Competition Commission of India & Anr.

....Respondents

Present

For Appellant: None.

For Respondents: None.

ORDER
(Virtual Mode)

28.10.2020: Nobody is appeared on 'Virtual Mode'. Therefore, the matter is adjourned. Let the matter be fixed on **27th November, 2020.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

Sim/Kam